

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. IA 2594/2023 IA 2194/2022 IA 2178/2023 IA 2255/2023 in C.P.
(IB)/4114(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:-

**IA 2594/2023 Mangesh Vitthal Kekre RP of
M/S Hudli and Sons Metalics Private Limited
Vs. Taufik Sayeed Hudli**

**IA 2194/2022 Mr. Ram Ratan Kanoongo Vs.
Mr. Taufik Sayeed Hudli (Suspended Director
of the Corporate Debtor) Mangesh Vitthal
Kekre Resolution Professional of Ms Hudli and
Sons Metalics of Hudli & Sons Metalics
Private Limited Vs. Farook Sayeed Hudli
Suspended Director of the Corporate Debtor**

**IA 2255/2023 Mangesh Vitthal Kekre Rp of Ms
Hudli and Sons Metalics Pvt Ltd Vs. Mr.
Farook Sayeed Hudli**

IN THE MATTER OF

Bhartia Petro

V/s

Hudli & sons Pvt Ltd

**Section: 19(2) Sec 66(1) Sec 43(1) r/w Sec 44 (1) U/s 9 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 2594 of 2023:- Counsel, Shlok Parekh a/w Vedanshi Shah i/b. Mahalakshmi
Ganpathy appeared for the RP. Heard, Counsel for the RP for a considerable time and

Reserved for Orders.

Counsel, Sinha appeared for the Corporate Debtor. List all other Applications for
hearing on **09.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)